



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,14th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
46	I.A.(Civil)/1614/2023 AT 2:00 PM in WA/14872/2022	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. C CHOWDHURY MS J.S. DAS
	WITH WA/14872/2022 (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY	
ADMISSION				
47	WP(C)/8686/2018 FIXED, WITH LCR	ANIMA DEY AND 3 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH MS. S ROY SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024

16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. A DHAR	14-06-2024	To	14-06-2024
19)	MR I HASSAN	18-06-2024	To	21-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/3025/2024 FIXED	UDIPTA SAIKIA Versus STATE OF ASSAM AND 4 ORS	MS M SUTRADHAR MR. A SARMAH MS. N KALITA	MR. P MAHANTA(R-5) MS C DAS(R-5) MS. M BORGHAIN(R-5) SC, TRANSPORT DEPARTMENT, ASSAM
37	WP(C)/3028/2024 FIXED	RAJESH RAM PHOOKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH MS. N KALITA	MR. P MAHANTA(R-5) MS C DAS(R-5) MS. M BORGHAIN(R-5) SC, TRANSPORT DEPARTMENT, ASSAM
38	WP(C)/3086/2024 B/O	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 9 ORS	MR. N K KALITA	GA, ASSAM SC, M A C SC, FISHERY
39	WP(C)/3087/2024 B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, M A C SC, FISHERY SC, AFDC
ORDERS				
40	Cont.Cas(C)/728/2023 B/O	BISWAJIT SARMA Versus BORSING RONGPI	MR. B K GOGOI C. DEKA	

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WP(C)/3088/2024 B/O	M/S MOTHERS FOOD AND AGRO INDUSTRY AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. M BISWAS	SC, PNB

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
65	WP(C)/5158/2012	SAIBAL SHOBHAN DEB Versus ASSAM CO-OPERATIVE APEX BANK LIMITED and ORS.	MR.N DHAR MR B MALAKAR MR.S CHAKRABARTY	MR.P N GOSWAMI SC, APEX BANK
DELIVERY OF ORDER				
66	I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH El.Pet./5/2021	ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. B PRASAD N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
	WITH I.A.(Civil)/3102/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	
MOTION				
67	WP(C)/3023/2024 B/O	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
68	WP(C)/3045/2024 B/O	ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, EXCISE DEPTT.
69	WP(C)/3050/2024 B/O	SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
70	WP(C)/3095/2024 B/O	BIREN KHANIKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. K KALITA MS. P KHOUND MR. LENTSO	GA, ASSAM SC, P H E
ADMISSION				

71	WP(C)/2829/2023 FIXED	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
WITH				
72	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
73	WP(C)/2836/2023 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	GA, ASSAM SC, SLRC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	CRP(IO)/195/2024 B/O	SALAM AHMED BARBHUIYA Versus MD. ABID HUSSAIN MAZUMDER AND 12 ORS	MR. P K ROY MS. R CHOUDHURY MR. S K CHAKRABORTY MS F N ZAMAN MS. B. HAZARIKA	
ADMISSION				
46	CRP/158/2016 WITH LCR, FIXED	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR. A PARVEZ (R2) MR.A DAS(R-2) MR.J P DAS(R-2) MR D GOGOI (R2) MR. B ROY (R2)
47	CRP(IO)/322/2023 FIXED	KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2)
FOR HEARING U/O XLI RULE II C.P.C.				
48	RSA/106/2024 B/O	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
	WITH I.A.(Civil)/1834/2024 in RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
ORDERS				
49	Tr.P.(C)/38/2018 FIXED	SMTI. KALPEE KASHYAP @ KALPEE KAMAL KOCH Versus DEVAJEET BARUAH	MR. R PHUKAN MR. D J DAS	MRS. S ROY MS. I DAS

50	WITH Tr.P.(C)/5/2019	DEVAJEET BARUAH Versus KALPEE KASHYAP @ KALPEE KAMAL KOCH	MRS. S ROY MS. I DAS	MR. R PHUKAN MR. D J DAS
51	WITH Tr.P.(C)/6/2019	DEVAJEET BARUAH Versus KALPEE KASHYAP @ KALPEE KAMAL KOCH	MRS. S ROY MS. I DAS	MR. R PHUKAN MR. D J DAS
52	WITH Review.Pet./6967/2019 (Filing Number)	SRI DEVAJEET BARUAH Versus SMTI. KALPEE KASHYAP @ KALPEE KAMAL KOCH		
53	CRP(IO)/308/2022 B/O	ABAD UDDIN CHOUDHURY AND 16 ORS Versus JATINDRA KISHORE CHOUDHURY AND 26 ORS.	MR H K BARUAH	MR D KALITA (R-19,20,26) GA, ASSAM MR. D NATH (R-19,20,26)
54	I.A.(Civil)/3407/2023 FIXED in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	
55	I.A.(Civil)/3588/2023 FIXED in Mat.App./14573/2023	XXXXXXX Versus XXXXXXX	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	
	WITH Mat.App./14573/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. D CHOUDHURY	
56	Mat.App./8/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
57	CRP/34/2024 FIXED	ANUWARUZ ZAMAN AND ANR Versus ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR P KATAKI MR M HALOI
58	I.A.(Civil)/1720/2024 FIXED in MACApp./160/2024 WITH MACApp./160/2024	SMTI. KASANG TISSOPI Versus UNION OF INDIA AND 2 ORS	MR. M TALUKDAR	MRS. A GAYAN
		UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
59	I.A.(Civil)/1780/2024 FIXED in RSA/75/2024	FULBANU AND ORS Versus MD WAHED ALI AND ORS	MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED	MS. P BHATTACHARYA
	WITH RSA/75/2024	FULBANU AND 16 ORS Versus MD WAHED ALI AND 17 ORS	MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED	MR. T J MAHANTA MS. P BHATTACHARYA
60	I.A.(Civil)/1840/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST), B/O in CRP/65/2024	AGNISIKHA SAMANNAYAN SAMITY AND 2 ORS Versus KUCH RAJBANSHI SANMILONI SIVASAGR DISTRICT COMMITTEE AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA	GA, ASSAM

61	I.A.(Civil)/1858/2024 CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST in RSA/209/2017	ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS HIS LEGAL HEIRS PUTUL DAS AND ORS Versus SMTI MADHABI MAZUMDER,	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
	WITH I.A.(Civil)/1859/2024	ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS HIS LEGAL HEIRS PUTUL DAS AND ORS Versus SMTI MADHABI MAZUMDER,	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR P C DEY
	WITH I.A.(Civil)/1860/2024	ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS HIS LEGAL HEIRS PUTUL DAS AND ORS Versus SMTIMADHABI MAZUMDER,	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR P C DEY
		HEARING		
62	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
		STAY MATTERS		
63	CRP(IO)/148/2023 B/O	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
23	CRL.A(J)/74/2022 3 Y 11 M 12 D :(AT 10:30 AM)	SANTOSH TANTI Versus THE STATE OF ASSAM AND ANR.	MS. A DEVI	MS. P SAHA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
ADMISSION				
24	Crl.A./176/2024 FIXED	PARAG JYOTI BORAH Versus NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	SC, NIA
HEARING				
25	CRL.A(J)/77/2020 4 Y 6 M 10 D :PART-HEARD, WITH LCR 4 FILES, P.B.-2, FIXED	BISHNU URANGIA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024

17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. A DHAR	14-06-2024	To	14-06-2024
19)	MR I HASSAN	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,14th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024 (RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
54 WP(C)/7392/2021 FIXED	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
55 WP(C)/2610/2024 FIXED	SURAJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
56 WP(C)/2695/2024 FIXED	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
57 WP(C)/2703/2024 FIXED	BHUPENDRA GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S H RAHMAN MR. M AHMED	SC, CO OP
58 WP(C)/2963/2024 FIXED	FULMONI KISKU Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ASLSA GA, ASSAM SC, BTC SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
59 WP(C)/6734/2023 (CONNECTED WITH ITEM NO. 35 IN THE DAILY LIST)	MOMINA KHATUN AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM MR D C NATH (r-11) MR. M MONDAL (r-11) Ms. R. R. BORAH(R-10) MR. A A R KARIM (R-10) MS G.PURI(R-10) MR. A DEB(R-10) SC, REVENUE SC, FINANCE SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
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16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. A DHAR	14-06-2024	To	14-06-2024
19)	MR I HASSAN	18-06-2024	To	21-06-2024



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2:00 PM to 4:45 PM

[For Friday,14th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
63	MFA/7/2012	UNION OF INDIA, Versus M/S NORTH EAST IODISED SALT PVT. LTD.	MSB DEVI MR G GOSWAMI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
64	MFA/53/2012	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
65	MFA/77/2013	M/S. BHAWANI TRADING CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MRS.U CHAKRABORTY SC, NF RLY
66	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
WITHDRAWAL				
67	Bail Appln./1698/2024 B/O	OMAR FARUQUE Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED P. GHOSH	PP, ASSAM
MOTION (BA)				
68	Bail Appln./1740/2024 B/O	AKTAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
BAIL HEARING				
69	AB/1211/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ESMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ORDERS				
70	Crl.Pet./825/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
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8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
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18)	MR. A DHAR	14-06-2024	To	14-06-2024
19)	MR I HASSAN	18-06-2024	To	21-06-2024



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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
8	Bail Appln./1326/2024 WITH CASE RECORD (SCANNED COPY), FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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19)	MR I HASSAN	18-06-2024	To	21-06-2024



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[For Friday,14th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/1375/2024 B/O	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
60	WP(C)/1668/2024 B/O	BISWAJIT DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	SC, P AND R.D. GA, ASSAM
ORDERS				
61	WP(C)/1417/2024 B/O	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM
62	WITH WP(C)/7346/2023	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
HEARING				
63	WP(C)/4004/2020 B/O	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
64	WP(C)/4029/2020 B/O	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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19)	MR I HASSAN	18-06-2024	To	21-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./1405/2024 WITH CASE RECORD (SCANNED COPY), B/O	SADIQUE ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./973/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJEN PRADHAN @ LALREMRUATA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
55	Bail Appln./1376/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	INAMUL ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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12)	K U AHMED	20-06-2024	To	26-06-2024
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18)	MR. A DHAR	14-06-2024	To	14-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
68	Bail Appln./4262/2023 (AT 2:00 PM)	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
MOTION				
69	Crl.Pet./357/2024 FIXED	POTURUN NESSA CHOUDHURY Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
70	AB/1563/2024 B/O	MEHER ALI AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
BAIL HEARING				
71	AB/456/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
ORDERS				
72	Crl.Pet./563/2024 B/O	NUR ALOM Versus THE STATE OF ASSAM AND ANR	MR A H AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
48	MACApp./530/2022 (AT 10:30 AM)	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. H BURAGOHAIN (r-2) MR S DUTTA (R-1)

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
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12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. A DHAR	14-06-2024	To	14-06-2024
19)	MR I HASSAN	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,14th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/2476/2024 B/O	NAFIFA NASREEN Versus THE STATE OF ASSAM AND 9 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU SC, G U
55	WP(C)/2981/2024 FIXED	MD. CHAN MIAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU
ORDER (STAY VACATING)				
56	I.A.(Civil)/1811/2024 B/O in WP(C)/1941/2024 WITH WP(C)/1941/2024	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 3 ORS THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU SC, HIGHER EDU
ADMISSION				
57	WP(C)/6019/2017 FIXED	SACHIN KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	MR. A CHAMUAH (SC, UGC) SC, SECONDARY EDUCATION
58	WP(C)/825/2023 FIXED AT 2:00 P.M.	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
59	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
ORDERS				
60	Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN

61	Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
62	WP(C)/6637/2023 B/O	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
63	WP(C)/1260/2024 B/O	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU SC, SSA
WITH				
64	WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
WITH				
65	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
WITH				
66	WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
WITH				
67	WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/3795/2022 FIXED	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
51	WP(C)/2818/2023 FIXED	JAYANTA CHANDRA SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, APDCL
52	WP(C)/5956/2023 B/O	M/S NORTH EAST CALCINERS PVT. LTD. Versus THE POLLUTION CONTROL BOARD, ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	SC, PCB
ORDERS				
53	Cont.Cas(C)/105/2018 FIXED	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND 6 ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
54	Cont.Cas(C)/726/2023 FIXED	BISWAJIT SARMA Versus BORSING RONGPI	MR. B K GOGOI C. DEKA	
55	Cont.Cas(C)/727/2023 FIXED	BISWAJIT SARMA Versus BORSING RONGPI	MR. B K GOGOI C. DEKA	

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR FRIDAY, THE 14TH DAY OF JUNE, 2024**]

[**AT 2:00 PM**]

BEFORE
HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[**COURT NO: 26**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

SUPPLEMENTARY HEARING

1. WP(C) 480/2018 FIXED	SHRI CHOLINGSO KORA VERSUS THE UNION OF INDIA AND 8 ORS.	SUNIL MOW M OPO MADAN MILI K MIHU D DAS, SR. ADVOCATE K NADA	MARTO KATO DUGMAR KAMDUK DSGI GA(AP) SC(LAND MANAGEMENT) Y DOLOI
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 14TH DAY OF JUNE, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE KAUSHIK GOSWAMI**

[COURT NO: 27]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

- | | | | | |
|----|---------------------|---|---|---|
| 1. | BAIL APPLN. 56/2024 | PROLOY DAS
VERSUS
STATE OF MIZORAM | MR. MAKHAN PHUKAN
MR. RISHI RAJ KAUSHIK
MR. T LALNUNSIAMA
MR. VIKASH JAMMAR
MS. ANGELA
ZOTHANSANGI
MR. J.H. RICKY
LALRUATFELA
MR. R. LALHMUNSIAMA | P.P./ADDL. PP,
MIZORAM
(ASSISTED MR.
LALFAKAWMA) |
| 2. | BAIL APPLN. 57/2024 | YOGESH SARDA
VERSUS
STATE OF MIZORAM | MR. MAKHAN PHUKAN
MR. RISHI RAJ KAUSHIK
MR. T LALNUNSIAMA
MR. VIKASH JAMMAR
MS. ANGELA
ZOTHANSANGI
MR. J.H. RICKY
LALRUATFELA
MR. R. LALHMUNSIAMA | P.P./ADDL. PP,
MIZORAM
(ASSISTED MR.
LALFAKAWMA) |
| 3. | BAIL APPLN. 58/2024 | H. ZOKHUMA
VERSUS
STATE OF MIZORAM | MS. LALNGAIHSAKI FANAI
MR. LS LALRAMCHHUANA | P.P./ADDL. PP,
MIZORAM |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR FRIDAY, THE 14TH DAY OF JUNE, 2024**]

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BEFORE
HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[**COURT NO: 27**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

BAIL HEARING

1. BA 55/2024
BY SLIP

MISS TECHI DIMIN
VERSUS
THE STATE OF AP

KHODA TAMA
JAMBHEY TSERING
SUMIT CHHETRI
R BARMAN
T LAMPUNG

TABA TOPU
TOKDAK TAMIN
TEM PAHI
PP OF AP
L. KAGUNG